

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 23rd January, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 135/2017(CZ) (M.A.No.499/17) (M.A.No.11/18) (M.A.No.106/18)	Rajputana Mine Owners & Mineral Merchants Association Vs State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachawa, Adv. Mr. Sandeep Singh, Adv.	
FOR ADMISSION				
2.	(M.A.No.83/18) in Original Application No. 149/2017(CZ)	Praveen Richariya & 2 Ors. Vs State of Madhya Pradesh & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
AFTER NOTICE				
3.	Original Application No. 79/2017(CZ) (M.A.No.10/18)	Balveer Singh Parmar Vs District Mining Officer, Dholpur, (Raj.) & Anr.	Mr. Sandeep Mishra, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Dept., MP	Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 34/2016(CZ) (M.A.No.433/17)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. DharamveerSharma, Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. S.R. Waghmare, Adv.	
FOR COMPLIANCE				
6.	Original Application No. 160/2014(CZ)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar, Adv. Mr. Qasim Ali, Adv. Mr. Rohit Sharma Adv.R-1&2 Mr. M. Bhatnagar, Adv. Mr. Sandeep Guru, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Anurag Maheshwari, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. Mr. M. Bhatnagar, Adv. Ms. Mamta Jain, Adv. Mr. S.K. Yadav, Adv.	

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 23-01-2019 shall be adjourned to 25-02-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in